

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 122
Appeal No. 846/252/ND/2019**

Under Section: 252

In the matter of:

Income Tax Officer ... **Appellant**

Vs

ROC, M/s Proactive Digital Media Pvt. ... **Respondent**
Ltd.

Order delivered on 05.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Zoheb Hossain, Sr. St. Counsel
Mr. Priti Verma, Adv.
For the ROC : Mr. M. Yadubhushana Rao, AROC
For the IT Dept. :

ORDER

Learned counsel for the appellant undertakes to complete service through all modes including publication and file service affidavit.

List on 06.05.2020..

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH

